

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CIVIL) D.No.27052 OF 2018

ATIBAL SINGH & ORS.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

With

I.A.No.103625/2018 in SLP(C).....D.No.26943/2018

Date : 31-07-2018 This petition was mentioned today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE A.M. KHANWILKAR
HON'BLE DR. JUSTICE D.Y. CHANDRACHUD

For Petitioner(s) Mr.Varun Thakur, Adv.(Mentioned by)
Ms.Shraddha Saran, Adv.
Ms.Preti Singh, Adv.

For Respondent(s)

UPON being mentioned the Court made the following
O R D E R

SLP(C) D.No.27052 of 2018

List on 06.08.2018 before an appropriate Bench, as per
roster, subject to curing of defects, if any.

I.A.No.103625/2018 in SLP(C).....D.No.26943/2018

List in the next week before an appropriate Bench, as per
roster, subject to curing of defects, if any.

(Chetan Kumar)
AR-cum-PS

(H.S.Parasher)
Assistant Registrar